

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 986**  
TO BE ANSWERED ON 13.02.2025

**ACCOUNTABILITY IN THE CULTURAL PROJECTS**

986. SHRI RAVI CHANDRA VADDIRAJU::

Will the Minister of CULTURE be pleased to state:

- (a) the steps taken by the Ministry to address delays in project implementation, fund underutilization and co-ordination issues flagged by the Parliamentary Standing Committee;
- (b) the measures introduced to improve transparency and accountability in cultural institutions and projects; and
- (c) the roadmap and timeline to resolve staffing shortages in archaeological surveys and cultural preservation initiatives?

**ANSWER**

THE MINISTER OF CULTURE AND TOURISM  
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) Funds are provided by the Government for various activities of Archaeological Survey of India (ASI), e.g, Conservation & maintenance of monuments, exploration and excavation, maintenance and upgradation of site museums, etc. For this purpose annual programme is drawn up by ASI based on field assessment & requirement which, after due process of scrutiny and approval is implemented by ASI's field offices. In addition, ASI regularly coordinates with various States/UT's for conservation and management of monuments as well as to implement the provision of AMASR Act 1958. Funds provided for ASI are fully utilised.
- (b) The entire mechanism of conservation assessment such as Annual Conservation Plan, processing of estimates etc. is done online on e governance conservation portal to ensure transparency and accountability. Details are maintained monument-wise and work-wise.
- (c) Filling up of the vacant posts is a continuous effort. ASI makes constant efforts in resolving staff shortage across all cadres so as to effectively take up conservation work, archaeological surveys, exploration and excavation, etc. proposals are regularly sent to UPSC & SSC to fill up the vacant posts.

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